NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. IA 1521/2022 IN C.P. (IB)/1738/(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2022

NAME OF PARTIES: - M/S. Ela Enterprise
V/s
Omkar Speciality Chemical Limited

APPEARANCE :
FOR APPLICANT : Adv. Viraj Parikh a/w Suyesha Kakarla
FOR RESPONDENT : Absent.

Section: Rule 11 of NCLT, 2016

ORDER

The matter is convened through Virtual Hearing (VC).

At the request of the Counsel appearing for the Applicant, list the matter for hearing on **05.12.2022**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
28.11.2022
AARTI